

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO.177/2001

Dated this, Tuesday, the 19th Day of June, 2001.

Shri P.S.Kumar & 9 Ors. .... Applicant

(Applicant by Shri Sai Kumar)

Versus

UOI & Ors. ... Respondents

(Respondents by Shri V.S.Masurkar, Adv. )

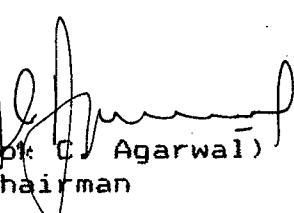
CORAM

HON'BLE SHRI JUSTICE ASHOK C. AGARWAL, CHAIRMAN  
HON'BLE SMT. SHANTA SHAstry, MEMBER (A)

(1) To be referred to the Reporter or not? No

(2) Whether it needs to be circulated to No  
other Benches of the Tribunal?

(3) Library. No

  
(Ashok C. Agarwal)  
Chairman

sj\*

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI.

Original Application No.177/2001

Date of Decision: 19.6.2001

CORAM: HON'BLE SHRI JUSTICE ASHOK C. AGARWAL, CHAIRMAN  
HON'BLE SMT. SHANTA SHAstry, MEMBER (A)

1. Harishankar
2. S.B.Mahajan
3. R.G.Deorukhar
4. M.B.Abhyankar
5. R.R. Katti
6. S.C.Gokhale
7. B.S.Swami
8. P.R.Nafde
9. T.D.Chatwani
10. P.S.Kumar

C/o Area Manager (CR)

Wadi Bundar in the grade of

Rs.5500 - 9000/- as Commercial\

Clerks/ Commercial Inspectors and residing  
at the addresses shown in Exhibit "G".

.. Applicants

(Applicants by Shri Saikumar, Advocate)

vs.

1. Union of India  
through the General Manager  
Central Railway,  
Head Quarters Office,  
Chhatrapati Shivaji Terminus  
Mumbai 400 001.

2. Divisional Rail Manager,  
Central Railway,  
Mumbai Divisional Office,  
Chhatrapati Shivaji Terminus,  
Mumbai 400 001.

3. Senior Divisional Personnel Officer,  
Central Railway,  
Mumbai Division,  
Mumbai Divisional Office,  
Chhatrapati Shivaji Terminus,  
Mumbai 400 001.

.... Respondents

(Respondents by shri V.S.Masurkar, Advocate)



...2/-

ORDER (ORAL)

[Per: Shri Justice Ashok C. Agarwall]:

In para 13 of the Written Statement, Respondents have inter alia averred as follows:

"As per the minutes dated 2.3.2001, the cadre of WB staff has been reduced to total 77 posts as per the letter of Sr. DPO dated 25.1.1999, the promotional prospects of the WB Staff should be based on the original sanction in each of the grades, in Gr. R.7450-11500 (RSRP), 6500-10500 (RSRP). This was also agreed to as per the Agreement the selection in Gr. Rs.6500-10500 (RSRP), 5500-9000 (RSRP) will be processed and 13 vacancies in grade Rs.6500- 10500 (RSRP) will be filled up through selection."

2. It is apparent that Respondents have agreed to undergo selection process of filling up the 13 vacancies in the Grade of Rs.6500-10500 (RSRP). The grievance of the Applicants ~~against~~ ~~now~~ that effective steps are not being taken for filling up the vacancies will no longer survive. In the circumstances, we find that interest of justice will be met by disposing of the present O.A. with a direction to the Respondents to do the needful and carry out the selection process within a period of 3 months from the date of the service of this Order. We order accordingly. No orders as to costs.

*Shanta*  
(Smt. Shanta Shastray)  
Member (A)

*Ashok C. Agarwall*  
(Ashok C. Agarwall)  
Chairman

sj\*